

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Shashi Bhushan Kr Roy, Group-C, E.C. 91018 S/o Sh. H.R. Roy, expired on 23.04.2021 his name is hereby struck off from the pay scroll of this office with effect from 24.04.2021 (F/N) as per rule 5(2) of CCS (Pension) Rules,

Girish Kathpalia
11.1.23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
TIS HAZARI COURTS, DELHI

Dated, Delhi the 12th JAN 2023
12 JAN 2023

PF/Adma-III/2023

Copy forwarded for information and necessary action to :-

- 1 Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
- 2 The Ld. Principal District & Sessions Judge, NDD, PHC, New Delhi
- 3 The Accounts Officer/DDO, NDD District, PHC, New Delhi (Copy of Death Certificate and affidavit regarding clarification of name are annexed herewith)
- 4 The Admn. Officer (Judl.)/Branch Incharge, Admn. Branch, NDD, PHC, New Delhi
- 5 The Pay & Accounts Officer, PAO, NDD District, PHC, New Delhi (through concerned A/c Branch)
- 6 The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & NDD District, PHC, New Delhi
- 7 The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
- 8 The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
- 9 The Dealing Officials, Leave sent, (Central District), THC, & NDD District, PHC, New Delhi
- 10 The Dealing Official, Pension Cell, NDD District, PHC, New Delhi
- 11 The Dealing Official, ACR Cell, THC, Delhi
- 12 Website Committee, English/Hindi, Tis Hazari Court Delhi.
- 13 The Dealing Official Layers, Tis Hazari Courts, Delhi
- 14 Smt. Ambika on behalf of the deceased official i.e. Sh. Shashi Bhushan Kr. Roy, Group-C (earlier Group-D), E.C. 91018 S/o Sh. H. R. Roy R/o Qtr. No. 33-H, Third Floor, Type-1, Aram Bagh, Pahar Ganj, Delhi (Govt. Accommodation)

Anju Bala
11/1/23
(Anju Bala)
Branch Incharge

Administration Branch-III
Principal District & Sessions Judge (HQs.) Office, Delhi

